

DIVISION BENCH
COURT - I

O-245

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(CAA)/195(KB)2023
IN
C.A.(CAA)/153(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01ST APRIL 2024.

IN THE MATTER OF	ASSAM KERALA ROADWAYS PRIVATE LIMITED
UNDER SECTION	SEC. 230-232 - SECOND MOTION

Appearances (via video conferencing/physically)

For the Petitioner

Mr. Sailendra Tiwari, Adv.

Ms. Ankita Dalmia, PCS

ORDER

1. Ld. Counsel for the petitioner present.
2. Post the matter on **09.05.2024**.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)